

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:41  
ANSWERED ON:23.11.2005  
CHARGING OF SHARE MONEY  
Singh Shri Brij Bhushan Sharan

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Delhi Development Authority (DDA) is charging from each allottee of DDA Flats in the name of `Share money for registered Associations`;
- (b) if so, the details thereof and the amount being charged on each type of flats;
- (c) the amount collected by the DDA on this account till date and the amount distributed amongst registered Resident Welfare Associations of DDA flats;
- (d) the details of the procedure for distribution of amount amongst registered Resident Welfare Associations of DDA flats;
- (e) whether the DDA has provision to provide space for the offices of registered Resident Welfare Associations in each locality/pocket of DDA flats; and
- (f) if so, the procedure for allotment of such space and the number of cases in which space for office has been allotted?

**Answer**

MINISTER OF URBAN DEVELOPMENT AND CULTURE ( SHRI S. JAIPAL REDDY )

- (a)&(b): The Delhi Development Authority (DDA) has informed that charging of share money for registered welfare associations has been dispensed with since November, 2003.
- (c): No separate account of the amount collected/utilized for distribution has been maintained. However, as per balance sheet, a sum of Rs.1,76,18,000/- of share money is lying undistributed as on 31.3.2005.
- (d): The amount of share money is refunded to the association after a particular association is registered as per Bye-laws and requests for refund of share money after confirmation of the list of original allottees.
- (e): Yes, Sir.
- (f): Land for a maximum area of 50 sq. mts. for construction of RWA office premises, as may be available, is allotted on annual or one time licence fee basis. In the case of built up space, construction cost is charged. The criteria for allotment is on first come first served basis. During the last three years, allotments of space were made to three Resident Welfare Associations.